

43

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.285/93

DATE OF ORDER : 10-02-1997.

Between :-

V.R.Challa

... Applicant.

And

1. Union of India, rep. by its Secretary,
M/o Communications, New Delhi.
2. Member (P), Postal Services Board,
Department of Posts, New Delhi.
3. Chief Postmaster General, AP Circle,
Hyderabad.
4. Director of Postal Services,
City Region, Hyderabad.
5. The Senior Supdt. of Post Officer,
Hyderabad City Division, Hyderabad.

... Respondents.

Counsel for the Applicant : Shri S.Ramakrishna Rao

Counsel for the Respondents : Shri N.V.Raghava Reddy, Addl.CGSC

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).



44

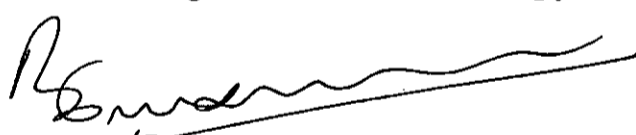
(Order per Hon'ble Shri R.Rangarajan, Member (A)).

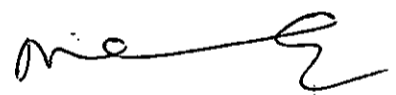
Heard Shri S.Ramakrishna Rao, counsel for the applicant and Shri N.V.Raghava Reddy, standing counsel for the Respondents.

2. This O.A. is filed praying for a direction to the respondents to consider the applicant for promotion of second time bound promotion to the cadre of HSG II with effect from 1-10-91 i.e. the date when his junior was promoted with all consequential benefits.

3. The learned counsel for the applicant now submits that the applicant had expired and in view of that the O.A. abates. Hence the O.A. is dismissed as abated.

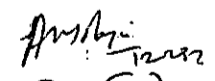
4. No order as to costs.


(B.S. JAI PARAMESHWAR)
Member (J)
10.2.97


(R. RANGARAJAN)
Member (A)

Dated: 10th February, 1997.

av1/


D.R.-(J)

..3..

O.A.NO.285/93

Copy to:

- 1. The Secretary, M/O Communications, New Delhi.
- 2. Member (P), Postal Services Board, Department of Posts, New Delhi.
- 3. Chief Postmaster General, A.P.Circle, Hyderabad.
- 4. Director of Postal Services, City Region, Hyderabad.
- 5. *The Sr. Supdt. of Post offices, Hyd. City Division, Hyderabad.*
- 6. One copy to Mr.S.Ramakrishna Rao, Advocate,CAT,Hyderabad.
- 7. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC,CAT,Hyderabad.
- ~~8. One copy to Mr. N.V. Raghava Reddy, Addl. CGSC, CAT, Hyderabad.~~
- 9. One copy to Library,CAT,Hyderabad.
- 10. One duplicate copy.

9

YLKR

19/2/97

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESHWAR
M(J)

DATED: 10/2/97

ఆదేశం/అనుమతి

in

O.A. NO. 285/93

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISMISSED ✓

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

VIVO

केन्द्रीय प्रशासनिक अदिकरण
Central Administrative Tribunal
18 FEB 1997
हैदराबाद बेंच
HYDERABAD